



भारतीय दूरसंचार विनियामक प्राधिकरण
TELECOM REGULATORY AUTHORITY OF INDIA
भारत सरकार / Government of India



I/24973/2024

No. R-13/1/(1)/2024-NSL-II

Date: 24.04.2024

To,

The Secretary,
Department of Telecommunications,
Sanchar Bhawan, Ashoka Road, New Delhi – 110 001

Subject: Recommendations on 'Telecommunication Infrastructure Sharing, Spectrum Sharing, and Spectrum Leasing'

The Department of Telecommunications (DoT), through its letter No. 20-405/2013-AS-I dated 07.12.2021, had requested TRAI to provide recommendations under Section 11(1)(a) of TRAI Act, 1997 (as amended) on allowing sharing of core network elements also such as MSC, HLR, IN etc., among telecom operators.

2. Subsequently, DoT, through its letter No. 20-405/2013 AS-I dated 10.02.2022, mentioning its earlier reference dated 07.12.2021, informed that to promote optimum resource utilization among licensees, it is proposed to allow sharing of all kinds of telecom infrastructure and network elements among all categories of service providers licensed under the Section 4 of Indian Telegraph Act, 1885 for provision of authorized telecom services, and requested TRAI to submit its recommendations on the subject.

3. Considering the request of stakeholders to permit inter-band spectrum sharing and leasing of spectrum in the country, the Authority decided to take up the issues related to spectrum sharing and leasing of spectrum along with the issues related to the infrastructure sharing in the stakeholders' consultation.

4. In this regard, TRAI issued a Consultation Paper on Telecommunication Infrastructure Sharing, Spectrum Sharing, and Spectrum Leasing on 13.01.2023 for soliciting comments/ counter comments from stakeholders. In response, 21 comments, and five counter comments were received from stakeholders. An open house discussion on the consultation paper was held on 24.05.2023 through virtual mode.

5. Based on the comments/ counter comments received from stakeholders, and on its own analysis, TRAI has finalized the Recommendations on 'Telecommunication Infrastructure Sharing, Spectrum Sharing, and Spectrum Leasing'. A copy of the recommendations is enclosed herewith.

6. In keeping with the practice, a copy of this letter, along with the Recommendations, are being placed on the website of TRAI (www.trai.gov.in).

Enclosure: As above

V. Raghunandan

(V. Raghunandan)
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